

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2554  
ANSWERED ON 17<sup>TH</sup> MARCH, 2022**

**ROAD PROJECTS IN KERALA**

**2554. SHRI T.N. PRATHAPAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the details of major road construction projects being undertaken in the State of Kerala;**
- (b) the funds allocated for the purpose;**
- (c) the present status of widening project of National Highway-66 in the State; and**
- (d) the details of compensation/rehabilitation packages given to the affected persons with regard to this project?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) & (b) Upgradation to 4/6-lane of National Highway-544, 966A, 66 for length of about 204 km with cost of Rs. 4,035 crore has been completed. At present, 13 works in length of about 335 km with cost of Rs. 27,520 crore are in execution stage. In addition, 7 works for length 218.65 km have been awarded. Works for length of 52.15 km have been targeted for award in March, 2022.**

**(c) The status of widening projects on National Highway (NH)-66 in the State of Kerala is as under:**

<b>No. of projects</b>	<b>Length (in km)</b>	<b>Status</b>
<b>2</b>	<b>43.75</b>	<b>Completed</b>
<b>13</b>	<b>334.81</b>	<b>Ongoing</b>
<b>7</b>	<b>218.65</b>	<b>Awarded</b>
<b>1</b>	<b>37.5</b>	<b>Balance for award</b>
<b>1</b>	<b>13</b>	<b>DPR stage</b>

**(d) Compensation/rehabilitation to the land owners/affected persons are paid as per relevant provisions of “The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013” & “The National Highway Act 1956”.**

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